

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3457
ANSWERED ON:15.12.2006
IIFC
Pallani Shamy Shri K.C .

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up India Infrastructure Finance Corporation (IIFC);
- (b) if so, the details thereof;
- (c) whether any projects has been identified under IIFC; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): Yes, Sir. India Infrastructure Finance Company Limited (IIFC), was incorporated under the Companies Act, 1956 on January 05, 2006 with an authorized capital of Rs. 1,000 crore and a paid up capital of Rs. 10 crore. The paid up capital has since been increased to Rs, 100 crore.

(c) & (d): Financial assistance amounting to Rs. 5,186 crore has been sanctioned so far to 32 projects. Sectoral break up is as follows:-

Table

India Infrastructure Finance Company Limited

Sector	No. of Projects	Project Cost	Loan sanctioned from
(Rs. crore)	IIFCL	(Rs. crore)	

Road	23	12746	2057
Sea Port	3	1542	216
Power	5	15467	1763
Airport	1	5826	1150

Total	32	35581	5186
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